

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3021  
ANSWERED ON:08.12.2009  
REGISTRATION OF SMALL AND MEDIUM NEWSPAPERS  
Bheiravdanji Shri Gadhvi Mukeshkumar

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Registrar of Newspapers for India (RNI) takes longer time to register the small/medium newspapers and magazines;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of requests from such newspapers/magazines for registration pending with RNI during the current year; and
- (d) the time by which such newspapers are likely to be registered with the RNI?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

- (a) No, Sir. No discrimination is made among the small, medium or big newspapers and magazines for registration.
- (b) Does not arise.
- (c) As on 30.11.2009 in all 736 registration applications are pending.
- (d) The application received complete in all respects, are issued Registration Certificate within one month from the date of their receipt in the Office of RNI.